NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/61/2016

NAME OF THE PETITIONER(S)

: Shri. T. Sathiah

NAME OF THE RESPONDENT(S)

: Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S.U. SHYAM KARRIHIK ADVOCATE

FOR PETITIONER

ORDER

Shri S V Shyam Karthik, representing senior counsel for petitioner present. Shri T V Lakshmanan, counsel for R1 & R3 present. R2 reported died. Counsel for petitioner is directed to serve private notice to R4 & R5 and give copies of the petition to the counsel for R1 & R3 to file counter. Counsel for respondent is directed to provide details of LRs of R2 to the counsel for petitioner for taking necessary steps to bring the LRs on record, if necessary. Time extended at request. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)